

(b) Adequate provision of funds for opening new post offices telegraph offices and telephone exchanges exists in the Eighth Five Year Plan.

(c) The number of S.T.D. and I.S.T.D. connection provided in Keonjhar, Matyurbhanj and Rourkela districts of Orissa during the last year is as follows:

*Sl. No. District No. of STD/ISTD Provided*

1.	Keonjhar	7
2.	Mayurbhanj	4
3.	Rourkela	6

[*English*]

**Time Allocated to Agricultural Programmes on Doordarshan**

1701. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the time allocated to agriculture and agricultural extension programmes on Doordarshan;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS): (a) to (c). There is no proposal to increase the time above what is already allocated for agricultural programmes in view of the limited transmission time.

[*Translation*]

**Alleged Corruption in Undertakings/ Organisations**

1702. SHRI RAM LAKHAN SINGH YADAV:  
SHRI KASHIRAM RANA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have received any complaints of corruption in the undertakings/organisations functioning under his Minister during the last three years;

(b) if so, the whether any action has been taken against the officials found guilty;

(c) if so, the details thereof; and

(d) the remedial taken/ being taken by the Government in the matter?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) Yes, Sir.

(c) Details enclosed as given in the attached Statement.

(d) Regular vigilance set-up is duly constituted, as per Government instructions, in the Ministry as well as in its organisations/ undertakings.

## STATEMENT

<i>Subject of Complaints Brief</i>	<i>Complaints Alleged</i>	<i>Details of Action Taken</i>
<p>Five complaints were received originally, in Central Water Commission made by S/Shri Narendra Singh, JE &amp; Staff of Lower Yamuna Division, CWC, Agra against Sh. O. F. Gupta, Director (PP), CWC.</p>	<p>Complainants alleged corruption in effecting transfers and misuse of Govt. vehicles etc. on the part of Sh. O. P. Gupta, then Director in the Lower Yamuna Division of the Central Water Commission.</p>	<p>After a Preliminary investigation, formal proceedings under the Central Civil Services (Classification, Control &amp; Appeal) Rules, 1965 were held against Shri O. P. Gupta. The Disciplinary Authority concluded, in consultation with Union Public Service Commission that the charge of misuse of Govt. vehicle was established and imposed the penalty of 'Censure' on him on 30.8.1990.</p>
<p><b>Inquiry into Deals Made by Ex-CMD of MTNL</b></p>	<p>has been conducted. On the basis of this enquiry, a particular transaction has been handed over to the CBI for formal investigation. The Department has also issued a show cause notice to the then CMD of MTNL, who has since retired.</p>	
<p>1703. SHRI JANARDAN MISRA: SHRI N. K. BALIYAN: SHRI RAMESHWAR PATIDAR: SHRI MOHAN RAWALE:</p>	<p>[English]</p>	
<p>Will the Minister of COMMUNICATIONS be pleased to state:</p>	<p><b>Evaluation of Assets of ITDC Properties by Foreign Banks</b></p>	
<p>(a) whether an inquiry had been ordered into all the major deals finalised during the time of previous Chairman-cum-Managing Director of MTNL;</p>	<p>1704. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:</p>	
<p>(b) if so, the details thereof; and</p>	<p>(a) whether the Government have assigned some foreign banks to evaluation the assets and to put a market value to the ITDC properties;</p>	
<p>(c) the action taken or proposed to be taken on the inquiry Report?</p>	<p>(b) whether these banks have submitted their evaluation reports;</p>	
<p>THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) to (c). An enquiry into some of the recent major transactions (including purchases) by the MTNL</p>	<p>(c) if so, the details thereof;</p>	
	<p>(d) whether the Government have any</p>	